

**IN THE INCOME TAX APPELLATE TRIBUNAL,
MUMBAI BENCH "G", MUMBAI**

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND
SHRI RATNESH NANDAN SAHAY, ACCOUNTANT MEMBER**

**ITA No.4058/M/2023
Assessment Year: 2018-19**

M/s.Yashvardhan Jatia Trust, 18/20 M Floor, Bhogilal Hargovindas Building, H Dubhas Fort, Mumbai, Maharashtra- 400001 PAN: AAATY4137A	Vs.	Assessing Officer CPC, Centralised Processing Centre, The Income Tax Department, CPC, Post Bag No.- 1, Electronic City Post Office, Bangalore- 560100, Karnataka.
(Appellant)		(Respondent)

Present for:

Assessee by : Assessee's Counsel withdrawn letter dated 12.04.2024

Revenue by : Dr. Kishor Dhule, D.R.

Date of Hearing : 17 . 04. 2024

Date of Pronouncement : 30 . 04. 2024

O R D E R

Per : Narender Kumar Choudhry, Judicial Member:

This appeal has been preferred by the assessee against the order dated 07.06.2022 impugned herein passed by the National Faceless Appeal Center (NFAC)/ Ld. Commissioner of Income Tax (Appeals) (in short Ld. Commissioner) under section 154 of the Income Tax Act, 1961 (in short 'the Act') for the A.Y. 2018-19.

2. The assessee by filing a letter dated 12.04.2024 prayed for withdrawal of the appeal on the ground that as the Ld. Commissioner has not decided the additional ground of appeal filed by the assessee despite filing rectification application and many reminders against which the assessee has preferred the instant appeal. However, now the assessee has received a notice from the Ld. Commissioner fixing the rectification application against the impugned order, for hearing, hence the Assessee may be allowed to withdraw this appeal as dismissed as withdrawn.

3. The Ld. D.R. did not refute the claim of the assessee.

4. Considering the claim of the assessee in the withdrawal application dated 12.04.2024, the instant appeal is allowed as dismissed as withdrawn.

5. In the result, the appeal filed by the assessee stands dismissed as withdrawn.

Order pronounced in the open court on 30.04.2024.

Sd/-
(RATNESH NANDAN SAHAY)
ACCOUNTANT MEMBER

Sd/-
(NARENDER KUMAR CHOUDHRY)
JUDICIAL MEMBER

Mumbai, Dated: 30.04.2024.

* Kishore, Sr. P.S.

Copy to: The Appellant
The Respondent
The CIT, Concerned, Mumbai
The DR Concerned Bench

//True Copy//

By Order

Dy/Asstt. Registrar, ITAT, Mumbai.